

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 33409/2015

ABDUS SATTAR . & ORS.

Petitioner(s)

VERSUS

ABDUL BAREK . & ORS.

Respondent(s)

Date : 10-05-2024 This petition was called on for hearing today.

For Petitioner(s)

Ms. Diksha Rai, AOR
Mr. Arijit Dey, Adv.
Ms. Atiga Singh, Adv.
Ms. Apurva Sachdev, Adv.

For Respondent(s)

Mr. Chandra Bhushan Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 9 have already filed the counter affidavit.

Despite service of notice on respondent Nos.10.1 to 10.4 and 12 to 16, there is no appearance on their behalf.

Respondent Nos. 10 and 11 are same person.

SLP stands dismissed against respondent Nos. 10.5 vide order dated 12.2.2024 of the Hon'ble Judge in Chambers.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

PRADIP Y. LADEKAR
Registrar